

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 05, 2015

No. 1132 /JR(S)/2015

Sri **Nirmal Chandra Semwal**, Additional Chief Judicial Magistrate, Gautam Budh Nagar to be Civil Judge, Senior Division, Gautambuddha Nagar vice Sri Ram Chandra Yadav-I.

No. 1133 /JR(S)/2015

Sri **Ram Chandra Yadav-I**, Civil Judge, Senior Division, Gautambuddha Nagar to be Chief Judicial Magistrate, Kaushambi vice Sri Mohan Lal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kaushambi.

No. 1134 /JR(S)/2015

Sri **Mohan Lal**, Chief Judicial Magistrate, Kaushambi to be Civil Judge, Senior Division, Kaushambi in the vacant Court.

No. 1135 /JR(S)/2015

Sri **Niraj Gautam**, Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Additional Chief Judicial Magistrate, Gautambuddha Nagar vice Smt. Indira Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambuddha Nagar.

No. 1136 /JR(S)/2015

Smt. **Indira Singh**, Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Chief Judicial Magistrate, Kushi Nagar at Padrauna vice Sri Siddharth Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kushi Nagar at Padrauna.

No. 1137 /JR(S)/2015

Sri **Siddharth Singh**, Chief Judicial Magistrate, Kushinagar at Padrauna to be Civil Judge, Senior Division, Kushi Nagar at Padrauna in the vacant court.

BY ORDER OF THE COURT.

Sd/-
(S.K. SINGH-I)
REGISTRAR GENERAL

No. 226/JR(S)/2015 Dated: Allahabad : May 05, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judges, Gautambuddha Nagar, Kaushambi & Kushinagar at Padrauna (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Gautambuddha Nagar, Kaushambi and Kushinagar at Padrauna (Information available on Email).

BY ORDER OF THE COURT

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)